

## Marks

Category 'A' 90% or more achievement of the target	3
Category 'B' Achievement above National average	2
Category 'C' Achievement below National average	1
Category 'D' Nil achievement	0

The rank is based on the performance in 20 items, which are covered in the Monthly Progress Report. Wherever the States are not implementing all these items, only those items out of these 20 items are taken into account. Further, the rank is based on percentage of marks obtained to the total marks eligible by each State.

(c) The main five points where the States performance remained poor i.e. below 80% achievement against their targets are— (i) Sterilisation, (ii) Immunisation of Children, (iii) Distribution of Surplus Land, (iv) Equivalence of Sterilisation (Intra-Uterine Device, Conventional Contraceptives and Oral Pill Users), and (v) Economically Weaker Section Houses provided.

**Para-Military Forces Personnel Killed During GNLf Agitation**

62. SHRI D.B. PATIL : Will the Minister of HOME AFFAIRS be pleased to state the number of para-military forces personnel killed during GNLf agitation since the beginning of the agitation till June 1988 ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : Eleven personnel of CRPF and one person of BSF were killed since the beginning of GNLf agitation till June, 1988.

**Delay of Central Projects in Gujarat**

63. SHRI RANJITSINGH GAEKWAD : Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that several Centrally sponsored projects of different

Departments are not coming up on schedule in Gujarat due to improper planning and lack of resources ;

(b) whether delayed projects are facing the problem of undue escalation of costs ;

(b) if so, the details of such projects of the Departments of Irrigation, Power, Forest, Land Development and Heavy Industries sponsored by Union Government and under implementation of State Government ;

(d) the details regarding funds made available for these projects, time limit fixed for completion of each such project present stage of their execution and escalation of cost, if any ; and

(e) the measures taken to complete the projects as per schedule and to achieve the targets fixed ?

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI MADHAVSINH SOLANKI) : (a) to (e). In the case of Centrally sponsored schemes, Central Government provides assistance as per the prescribed norms. However, the actual execution of the schemes and expenditure incurred on them depend upon the utilisation of assistance by the State Government. While the progress of important schemes and projects in the State's Plan is reviewed generally by the Planning Commission at the time of Annual plan discussion and in greater detail by the Administrative Ministries, it is really for the State Government to monitor the day-to-day progress of physical and financial targets. The Central assistance is made available on re-imbusement basis.

**Allocation for Industrial Development in West Bengal**

64. SHRI GADADHAR SAHA : Will the Minister of PLANNING be pleased